

(d) if so, the details thereof and the reasons therefor and how Ministry is planning to go ahead?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (d) The matters pertaining to revision of limit of creamy layer and modalities of its implementation are under examination of Government.

Assistance to old age homes

466. SHRI K.J. ALPHONS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) what assistance does Government provide for running of Old Age Homes; and

(b) whether any special assistance has been provided to these institutions during the pandemic, since their source of funding would have got dried up?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) This Ministry is implementing National Action Plan for Senior Citizens (NAPSrC) which has a component of Integrated Programme for Senior Citizens (IPSr.C) under which grants in aid is given for running and maintenance of, *inter alia*, Senior Citizens Homes (Old Age Homes) to Implementing Agencies (IAs) such as State Governments/Union Territory Administrations (through Registered Societies)/Panchayati Raj Institutions (PRIs)/Local bodies; Non-Governmental Organizations (NGOs)/Voluntary Organizations.

In view of the ongoing pandemic and considering the fact that the Implementing Agencies may not have sufficient funds, the Ministry has decided for release of advance grant to them. A total of ₹ 83.74 crore has already been released to the IAs during 2020-21, till date.

Awareness of VCF-SC

467. SHRI RAJEEV SATAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is aware that many of Scheduled Caste entrepreneurs